

No. A-22012/7/2017-HRD.I /1294
Government of India
Ministry of Commerce & Industry
(Department of Commerce)
Directorate General of Foreign Trade

Udyog Bhawan, New Delhi
Dated, the 10th July, 2018

OFFICE ORDER No. 72 /2018

Shri A.K. Choudhary, Development Commissioner, Dahej SEZ is relieved of the additional charge of the post of Additional Director General of Foreign Trade in the Directorate General of Trade Remedies with immediate effect.



(Nirmal Kumar)
Deputy Director General of Foreign Trade
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Copy to:

1. Shri A.K. Choudhary, Development Commissioner, Dahej SEZ.
2. Shri Sunil Kumar, Additional Secretary & Director General of Trade Remedies, Jeevan Tara Building, New Delhi.
3. PPS/PS to DG/ADG(NKS)
4. Shri G.B. Upadhyay, Director (E.I), Department of Commerce, Udyog Bhawan, New Delhi.
5. Shri G. Srinivasan, Under Secretary (SEZ), Department of Commerce, Udyog Bhawan, New Delhi.
6. EDI Section with the request to upload the Order on this Directorate's website.
7. Hindi Section for Hindi Version.
8. Office Order file/Guard file/Personal file of the officer concerned.